

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No.1031/2019**

New Delhi this the 1<sup>st</sup> day of April, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Gaurav Kalkal  
Sub:Recruitment/Asstt. Teacher (Primary)  
Aged -34 years, Group 'B'  
S/o Shri R.S. Kalkal  
R/o H.No.16, Nangloi Extn. Phase-4  
Near Daulat Ram Public School, Delhi-41.

...Applicant

(By Advocate : Mr. U. Srivastava)

Versus

1. Govt. of NCT of Delhi through its Chief Secretary  
A-Wing, 5<sup>th</sup> Floor, Delhi Secretariat, IP Estate  
New Delhi.
2. Delhi Subordinate Service Selection Board (DSSSB)  
Through its Chairman, FC-18,  
Karkardooma Institutional Area, Delhi -92.
3. Directorate of Education, through its Director  
Govt. of NCT of Delhi, Old Secretariat, Delhi.

....Respondents

**O R D E R (Oral)**

**Hon'ble Mr. S.N. Terdal:**

When the matter is taken up, learned counsel for applicant seeks to withdraw this OA and re-file the same with better pleadings. The same is allowed. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid at admission stage itself.

**(Pradeep Kumar)  
Member (A)**

**(S.N. Terdal)  
Member (J)**

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